

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON) : The policy of the Government in acquisition of know-how from abroad is that the import of technology is permitted only on a selective basis where: need has been established technology does not exist within the country; and the time taken to generate technology indigenously would delay the achievement of development targets.

Technology acquisition from outside shall not be at the expense of national interest. In the acquisition of technical know-how, consideration is given to the choice and sources of technology, alternative means of acquiring it and its role in meeting a major felt need.

The policy governing the acquisition of technology also specify that there shall be a firm commit for absorption, adaptation and subsequent development of imported know-how through adequate investments in research and development to which importers of technology will be expected to contribute.

Evaluation of Products

6114. SHRI Y.S. RAJA SEK HAR REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is proposed to evaluate products to find out whether or not they are "environmentally friendly"; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) and (b). Products will be evaluated from time to time on the basis of their impact on environment and categorized accordingly to promote products favourable to environmental protection and to discourage others.

Development works in Jalandhar and Ferozepur Cantonment Areas

6115. SHRI KAMAL CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether any development works in Jalandhar Cantonment and Ferozepur Cantonment Areas in Punjab have been carried out during the last three years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). Various developmental works relating to water supply, construction of rooms for schools quarters for safaiwalas and latrines, widening of roads and providing RCC floors thereon, providing street lighting etc. have been undertaken by the Cantonment Boards of Jalandhar and Ferozepur during the last three years.

Birds and Animals killed in Entaki Wildlife Sanctuary

6116. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) the action taken by Government in connection with the killings of birds and animals in the shooting incidents on 14 and 15 December, 1989 in Entaki Wildlife Sanctuary;

(b) the directions issued by Government for the security of wildlife all over the country;

(c) whether Government have taken

any steps to amend the wildlife (Protection) Act, 1972; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). Protection of Wildlife in the country is governed under provisions of Wild Life (Protection) Act, 1972. State Governments are competent to take action in respect of breach of this Act. Information about action taken regarding the alleged shooting incident has been sought from the State Government and will be laid on the Table of the House.

(c) and (d). Amendment of Wild Life (Protection) Act, 1972 is under consideration of the Government.

[English]

National Workshop on Awareness Generation on Girl Child

6117. SHRI K.S. RAO: Will the PRIME MINISTER be pleased to state:

(a) whether at the two-day 'national workshop on awareness generation on the girl child' held in New Delhi in February, 1990 experts expressed grave concern over various handicaps of girl child in Indian society; and

(b) if so, the steps proposed to be taken for generation of awareness towards girl child and also to curb the misuse of amniocentesis?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) Government is aware of the unequal status of the girl child and of the need to generate awareness to eliminate the existing sex bias in various important spheres such as education, health and nutrition. With this end in view the Central Social Welfare Board has introduced a permanent component regarding the girl child in its Awareness Generation Project. Positive images about the girl child are also being projected through the electronic and print media, video quickies, films, posters and other printed materials and through conferences, workshops and seminars. The Government is also aware of the implications of the misuse of the practice of amniocentesis and has initiated action in this regard.

[Translation]

Directives to keep Water Free from Pollution

6118. SHRI SARJU PRASAD SAROJ: Will the PRIME MINISTER be pleased to state:

(a) the directives issued by Union Government to State Governments to protect private and public sources of water from pollution and the funds allocated for the purpose, Statewise; and

(b) the action being taken by the Government to ensure that the funds allocated are utilised properly?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The Water (Prevention and Control of Pollution) Act, 1974 provides suitable meas-